

[English]

PROF. MADHU DANDAVATE : They are likely to put it off beyond Delhi elections...

(Interruptions)**

MR. SPEAKER : Not allowed.

(Interruptions)**

MR. SPEAKER : It is not their decision, it is my decision.

[Translation]

MR. SPEAKER : Your worry is unfounded. We shall call a meeting of BAC on Monday and decide the issue.

(Interruptions)

[English]

SHRI BASUDEB ACHARIA : We are walking out.

(Interruptions)**

(At this stage Shri Basudeb Acharia and some other Hon. Members left the House)

PAPERS LAID ON THE TABLE

[English]

Notifications under Section 17 of the Export (Quality Control and Inspection) Act, 1963

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : On behalf of Shri Arjun Singh I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963 :

(i) The Export Inspection Agency (Recruitment) Second Amendment Rules, 1985 published in Notification No. G.S.R. 853 in Gazette of India dated the 14th September, 1985.

(ii) The Export of Coir Mettings (Inspection) Amendment Rules, 1985 published in Notifications No. S. O. 756(E) in Gazette of India dated the 15th October, 1985.

(iii) The Export of Non-baled Coir Yarn (Inspection) Amendment Rules, 1985 published in Notification No. S. O. 456(E) in Gazette of India dated the 15th October, 1985.

(iv) The Export of Coir Products (Inspections) Amendment Rules, 1985 published in Notifications No. S.O. 757(E) in Gazette of India dated the 15th October, 1985.

(v) The Export of Coir Yarn (Inspection) Amendment Rules, 1985 published in Notification No. S. O. 758(E) in Gazette of India dated the 15th October, 1985.

(vi) The Export of Jute Products (Quality Control and Inspection) Amendment Rules, 1985 published in Notification No. S. O. 759 (E) in Gazette of India dated the 15 October, 1985.

(vii) The Export of Jute Yarn and Jute Twine (Quality Control and Inspection) Amendment Rules, 1985 published in Notification No. S. O. 760(E) in Gazette of India dated the 15 Octobsr. 1985.

(viii) The Export of Double Warp Jute Tarpaulin Cloth and Bag and Double Warp Jute Canvas Cloth and Bag (Quality Control and Inspection) Amendment Rules, 1985, published in Notification No. S.O. 761 (E) in Gazette of India dated the 15th October, 1985.

(ix) The Export of Fishmeal (Inspection) Rules, 1985 published in Notification No. S. O. 762 (E) in Gazette of India dated the 15th October, 1985.

(x) The Export of Canned Fish and Fishery Products (Quality Control and Inspection) Rules, 1985 published in Notification No. S.O. 763(E) in Gazette of India dated the 15th October, 1985.

(xi) The Export of Fish and Fishery Products Quality Control and Inspection) Amendment Rules, 1985 published in Notification No. S. O. 764 (E) in Gazette of India dated the 15 October, 1985.

(xii) The Export of Frozen Froglegs (Quality Control and Inspection) Rules, 1985 published in Notification No. S. O. 765(E) in Gazette of India dated the 15th October, 1985.

(xiii) The Export (Quality Control and Inspection) Amendment Rules, 1985 published in Notification No. S. O. 5227 in Gazette of India dated the 16th November, 1985.

(xiv) The Export Inspection Council, Death-Cum-Retirement Gratuity (Amendment) Rules, 1985 published in Notification No. S. O. 5225 in Gazette of India dated the 16th November, 1985.

(xv) The Export of Vacuum Flasks (Quality Control and Inspection) Rules, 1985 published in Notification No. S.O. 4259 in Gazette of India dated the 14th September, 1985.

[Placed in Library. See No. LT-1558/85]

(2) A copy of the Annual Accounts (Hindi and English versions) of the Cardamom Board, Cochin, for the

years 1984-85 together with Audit Report thereon, under sub-section (4) of section 19 of the Cardamom Act, 1965.

[Placed in Library. See No. LT-1559/85]

Annual Reports and Reviews on the working of the Central Cottage Industries Cooperation of India Limited for the year 1982-83, Central Silk Board Man Made Textile Research Association, Surat etc. etc.

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) I beg to lay on the Table :

(1) A Copy each of the the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(i) Review by the Government on the working of the Central Cottage Industries Corporation of India Limited, for the year 1982-83.

(ii) Annual Report of the Central Cottage Industries Corporation of India Limited for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No LT-1560/85].

(3) (i) A copy of the Annual Report (Hindi and English (versions) of the Central Silk Board, Bangalore, for the year 1984-85, under section 12-A of the Central Silk Board Act, 1948.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Silk Board, Bangalore, for the year 1984-85.
[Placed in Library. See No. LT-1561/85]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Man Made Textiles Research Association, Surat, for the year 1983-84 along with Audited Accounts.
- (ii) A Copy of the Review (Hindi and English versions) by the Government on the working of the Man Made Textiles Research Association, Surat, for the year 1983-84.
- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.
[Placed in Library. See No. LT-1562/85]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Wool and Woollens Export Promotion Council, New Delhi, for the year 1982-83 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Wool and Woollens Export Promotion Council, New Delhi, for the year 1982-83.
- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Wool and Woollens Export Promotion Council, New Delhi, for the year 1983-84 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Wool and Woollens Export Promotion Council, New Delhi, for the year 1983-84.
- (9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.
[Placed in Library. See No. LT-1563/85].

Notifications under the Customs Act, 1962 and the Central Excise Rules, 1944

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
JANARDHANA POOJARY) : I beg
to lay on the Table :

- (1) A copy of Notification No. G.S.R. 872(E) Hindi and English versions) published in Gazette of India dated the 29th November, 1985 together with an explanatory memorandum making certain amendment to Notification No. 179/85-Customs dated the 27th may 1985 so as to extend the concessional rate of basic customs duty of 10 per cent *ad velorem* on aluminium ingots upto the 31st December, 1985, under section 159 of the Customs Act, 1962.
[Placed in Library. See No. LT-1564/85]
- (2) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 :
- (i) G.S.R. 877 (E) published in Gazette of India dated the 2nd December, 1985 together with an explanatory memorandum regarding exemption to all article of silver from the whole of the duty of excise leviable thereon.
- (ii) G.S.R. 878 (E) published in Gazette of India dated the

2nd December, 1985 together with an explanatory memorandum making certain amendment to Notification Nos. 31/76-CE dated the 28th February, 1976 and 111/78-CE dated the 9th May, 1978.

[Placed in Library. See No. LT-1565/85].

Annual Report and Review on the working of the National Aluminium Company Limited for the year 1984-85

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES (SHRIMATI RAM DULARI SINHA) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956 :

- (1) Review by the Government on the working of the National Aluminium Company Limited, Bhubaneswar, for the year 1984-85.
- (2) Annual Report of the National Aluminium Company Limited, Bhubaneswar, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1566/85].

COMMITTEE ON ABSENCE OF MEMBERS

Second Report

[English]

SHRI MADHUSUDAN VAIRALE (Akola) : I beg to present the Second Report (Hindi and English versions) of the Committee on Absence of Members from the sittings of the House.

**PUBLIC ACCOUNTS COMMITTEE
Sixteenth Report**

[English]

SHRI RANJIT SINGH GAEKWAD (Baroda) : I beg to present the Sixteenth Report (Hindi and English versions) of Public Accounts Committee on Action Taken on 205th Report (Seventh Lok Sabha) regarding construction of staff quarters at Pankha Road, New Delhi and Construction of staff quarters at Salt Lake, Calcutta.

12.04 hrs.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

[English]

Situation arising out of the large scale accumulation of paddy in various States

SHRI MOOL CHAND DAGA (Pali) : Mr. Speaker, Sir, I call the attention of the Minister of Food and Civil Supplies to the following matter of urgent public importance and request that he may make a statement thereon :

“Situation arising out of the large scale accumulation of paddy in various States due to inadequate procurement arrangements made by the Food Corporation of India resulting in distress sale thereof by farmers and steps taken by the Government in regard thereto”.

12.05 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO) : The Government of India have declared the report prices of paddy for the 1985-86 marketing season. The prices of the three varieties of common, fine and superfine paddy are, respectively, Rs. 142, Rs. 146 and Rs. 150 per quintal.

2. The prices fixed by the Government are for grains conforming to